

1	2	3	4	5
15.	Punjab National Bank	10,294	22,577	-12,283
16.	State Bank of India	59,511	66,058	-6,547
17.	Syndicate Bank	3,864	7,087	-3,223
18.	UCO Bank	1,334	5,771	-4,436
19.	Union Bank of India	7,540	12,787	-5,247
20.	United Bank of India	1,025	2,479	-1,454
21.	Vijaya Bank	3,098	2,371	727

* Banks

***While banks have posted operating profits, their net losses are primarily on account of continuing ageing provision for NPAs recognised as a result of AQR initiated in 2015 and subsequent transparent recognition by banks.

Sources: RBI (global operations, provisional data for March, 2018).

Tax evasion through black marketing

2277. SHRI RANJIB BISWAL: Will the Minister of FINANCE be pleased to state:

(a) whether cases of tax evasion through black marketing and fixing minimum price of import have come to the notice of Government;

(b) if so, the details thereof during the last one year after the implementation of the GST;

(c) whether it is a fact that due to the above corrupt practice, the monthly tax collection has declined to a great extent;

(d) if so, the details thereof; and

(e) the action taken by Government against such tax evaders and the outcome of such action of Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (e) The information is being collected and will be laid on the table of the House.

Target of agricultural credit

2278. SHRIMATI ROOPA GANGULY: Will the Minister of FINANCE be pleased to state:

(a) whether there is a practice to fix target for agriculture credit for each financial year;

- (b) if so, the details thereof;
- (c) the details of the target of agricultural credit for the year 2018-19 both for Kharif and Rabi seasons, State-wise;
- (d) whether Government has fixed any time bound deadline for the distribution of agricultural credit;
- (e) if so, the details thereof; and
- (f) the details of number of beneficiaries of agricultural credit during the year 2017-18 along with the total amount, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (e) The details of agriculture credit targets fixed by the Government, for the last three years (2015-16 to 2017-18) as reported by National Bank for Agriculture and Rural Development (NABARD) are given as under:—

(₹ in crore)

Year	Target allotted by GoI
2015-16	8,50,000.00
2016-17	9,00,000.00
2017-18	10,00,000.00

Agriculture credit target for year 2018-19 has been set at ₹ 11,00,000 crore. Details of the State-wise agriculture credit target for the year 2018-19, as reported by NABARD, is given in the Statement-I (*See below*).

(f) State-wise details of agriculture credit disbursement along with number of accounts during 2017-18, as reported by NABARD, is given in the Statement-II (*See below*).

Statement-I

Details of Agriculture credit target for the year 2018-19

(₹ in crore)

Sl.No.	State/UT	Total Agri Loan
1.	New Delhi	684
2.	Haryana	67,012
3.	Himachal Pradesh	6,665
4.	Jammu and Kashmir	7,556

Sl.No.	State/UT	Total Agri Loan
5.	Punjab	87,182
6.	Rajasthan	80,738
7.	Chandigarh UT	113
8.	Arunachal Pradesh	448
9.	Assam	8,537
10.	Manipur	779
11.	Meghalaya	790
12.	Mizoram	326
13.	Nagaland	458
14.	Sikkim	296
15.	Tripura	2,117
16.	Andaman and Nicobar Island	267
17.	Bihar	40,221
18.	Jharkhand	7,835
19.	Odisha	32,256
20.	West Bengal	64,071
21.	Chhattisgarh	14,116
22.	Madhya Pradesh	74,005
23.	Uttarakhand	10,678
24.	Uttar Pradesh	1,17,350
25.	Goa	1,515
26.	Gujarat	59,410
27.	Maharashtra	81,335
28.	Dadra and Nagar Haveli UT	132
29.	Daman and Diu UT	58
30.	Andhra Pradesh	65,666
31.	Telangana	55,785
32.	Karnataka	60,506
33.	Kerala	44,805

Sl.No.	State/UT	Total Agri Loan
34.	Puducherry	4,711
35.	Tamil Nadu	1,01,514
36.	Lakshadweep UT	63
TOTAL		11,00,000

Statement-II

Agriculture Credit Disbursement Data for the period 2017-18
(Provisional) (No. of A/cs in absolute)

(₹ in lacs)

Sl. No.	State/UT	All Agencies	
		Total Agriculture Credit Disbursement	
		No. of Accounts	Amount
1	2	3	4
1.	Delhi	25,801	19,59,799.17
2.	Haryana	29,32,868	55,51,071.86
3.	Himachal Pradesh	14,23,278	14,33,919.48
4.	Jammu and Kashmir	8,76,330	11,30,172.98
5.	Punjab	31,19,864	73,20,150.96
6.	Rajasthan	72,60,110	80,98,976.83
7.	Chandigarh UT	14,425	2,35,818.44
8.	Arunachal Pradesh	5,867	8,342.09
9.	Assam	10,40,512	6,75,613.84
10.	Manipur	23,402	27,280.04
11.	Meghalaya	44,657	35,073.62
12.	Mizoram	16,020	17,493.61
13.	Nagaland	35,180	20,501.71
14.	Sikkim	10,095	12,499.28
15.	Tripura	3,34,196	2,32,572.61
16.	Andaman and Nicobar Island	12,367	12,023.51
17.	Bihar	44,11,663	26,98,673.37
18.	Jharkhand	8,21,595	3,78,093.39

1	2	3	4
19.	Odisha	50,67,664	22,77,721.45
20.	West Bengal	51,88,396	40,92,023.21
21.	Chhattisgarh	19,51,399	15,19,922.76
22.	Madhya Pradesh	74,16,631	60,43,188.47
23.	Uttarakhand	6,13,417	7,88,127.24
24.	Uttar Pradesh	99,52,487	85,13,614.74
25.	Goa	57,959	1,24,550.64
26.	Gujarat	37,21,021	62,68,293.45
27.	Maharashtra	52,52,188	76,72,266.10
28.	Dadra and Nagar Haveli UT	2,141	6,584.22
29.	Daman and Diu UT	1,391	3,325.96
30.	Andhra Pradesh	1,28,70,871	1,13,42,747.74
31.	Telangana	48,93,399	58,90,751.41
32.	Karnataka	73,58,139	79,38,377.02
33.	Kerala	75,36,692	84,17,707.69
34.	Puducherry	3,33,718	2,60,798.66
35.	Tamil Nadu	1,92,87,216	1,58,41,700.46
36.	Lakshadweep UT	363	505.70
TOTAL		11,39,13,322	11,68,50,283.71

Source: NABARD.

Reducing printing of ₹ 2000 currency notes

2279. SHRI BHUBANESWAR KALITA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the currency notes of ₹ 2000/- denomination has lead to facilitate holders of black money;

(b) if so, whether Government has given a serious thought to this issue; and

(c) whether Government would consider reducing printing of ₹ 2000/- currency note and increase currency notes of lower denomination in order to foil the holders of black money?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SIIRI RADHAKRISHNAN P): (a) to (c) Information is being collected.